

Single Bench

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P(IB) NO.364/KB/2017

**CORAM: Hon'ble Member (J) Ms. Manorama Kumari**

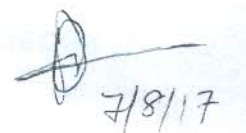
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7<sup>th</sup> August, 2017, 10.30 A.M**

Name of the Company		Vivid Colors Pvt Ltd. -Vs- Jenson & Nicholson (India) Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SHAUNAK MITRA, Adv. for Petitioner

2. ARVIND GUPTA, Adv. - "

3. SURENDRA KUMAR  
Adv - Res.

  
7/8/17

Surendra Kumar  
Adv  
7.8.17

07.08.2017 – C.P. (IB) No. 364 /KB/ 2017 – Vivid Colors Pvt. Ltd. –  
Versus- Jenson & Nicholson (India) Ltd.

ORDER

Ld. Lawyers on behalf of the Financial Creditor as well as Corporate

Debtor is present.

The C.P. (IB) No. 364/KB/2017 is admitted detailed order passed vide  
separate sheets.

Fixed on 13.09.2017

  
(MANORAMA KUMARI)  
MEMBER (J)